

**Committee to study problems of Nurses**

4291. SHRI RAM PUJAN PATEL : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether any committee was constituted by Government to study the problems of nurses in the country;

(b) if so, the details about problems brought to the knowledge of the Committee, and recommendations of the Committee on each of them alongwith date on which the report was presented;

(c) whether Government have implemented the recommendations of that Committee so far and if so, the details and extent to which implemented; and

(d) if not, the reasons therefor ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH AND FAMILY WELFARE (SHRI YOGENDRA MAKWANA) : (a) to (d). No Committee was set up by the Government in the recent past to study the problems of nurses in the country.

A Committee was appointed by the Government in 1954 and its recommendations had by and large formed the basis for planning the nursing services in the country. However, most of these have lost their relevance due to efflux of time.

**Request by Andhra Pradesh Government for assistance to provide facilities in Nizam Orthopaedic Hospital**

4292. SHRI V. SOBHANADREESWARA RAO : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether the Government of Andhra Pradesh has requested for assistance to supplement the facilities in the Nizam Orthopaedic Hospital, Hyderabad to undertake latest surgical treatment in the two areas of Cardio Vascular and Neurosurgery; and

(b) if so, what is the reaction of the Union Government and the time by which the equipment will be available in Hyderabad ?

THE MINISTER OF STATE IN THE

DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA) : (a) Yes, Sir.

(b) In view of the fact that there is no Central Scheme for funding the establishment of super-speciality facilities in State Government institutions, the State Government was advised to make provision in the State's annual Plan. It was further indicated that Central assistance would be available in terms of exemption of customs duty on essential bio-medical equipments imported for the hospital and to the extent training facilities abroad are available through W.H.O. for the training of specialists.

**Viability report of shipping Companies**

4293. SHRI B.V. DESAI : Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether the viability report on shipping companies has recommended reschedulement of the entire defaulted loans of 11 SDFC assisted companies as on 31st March, 1985 with one year moratorium to be repaid in four equal instalments from 1986-87 to 1989-90;

(b) if so, whether the remaining six companies which are comparatively unviable, the report has recommended a different package;

(c) if so, what are the other recommendations; and

(d) to what extent the shipping companies will be helped ?

THE MINISTER OF STATE OF THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI Z.R. ANSARI) : (a) Yes, Sir.

(b) to (d). Besides reschedulement of entire defaulted loans to SDFC and to commercial banks in case of SAFAUNS default, the package of assistance recommended for six comparatively unviable companies include :

(i) Reschedulement of defaults on a longer span